

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 913
TO BE ANSWERED ON DECEMBER 06, 2021
CENTRAL VISTA REDEVELOPMENT PROJECT

NO. 913. SHRI DEREK O' BRIEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether construction of the Central Vista Redevelopment Project continued from 17th November, 2021 to 21st November, 2021; and
- (b) If so, details of the parameters under which the construction is permitted in light of the Commission for Air Quality Management's ban on construction?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): The construction of the Central Vista Redevelopment Project was continued from 17 November 2021 to 21 November 2021 complying with the para 4 (i) (d) of Direction No. 44 issued by Commission for Air Quality Management in the National Capital Region and Adjoining Areas on 16 November 2021 which permits construction works of projects of national importance. The mitigation measures prescribed in the Direction no. 44 of the Commission and the NGT guidelines are being duly followed at these sites.
